


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------------------|---------|---|
| CA(CAA) No.57/BB/ 17 | - | For filing Affidavit | 230-232 | Machani Ramesh Metamorphosis Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|---|
| 1 | Perikal-k. Anjan | Adv. for Petitioner |  |

ORDER

Counsel for Petitioner is present. He has filed synopsis. List it for consideration on 29/11/2017.


Member (T)


Member (J)